

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No.180/00271/2014

Thursday, this the 5th day of April, 2018

CORAM:

Hon'ble Dr.K.B.Suresh, Judicial Member
Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member

1. Cochin Naval Base Civilian Workers Union (AIDEF), 39/4472-E2, 3rd Floor, Peegee Mall, Opp.Medical Trust Hospital Pallimukku, Kochi-682 016, represented by its Secretary K.K Balachandran, S/o.M.Keshavan Nair, Chargeman (plater), NSRY, Naval Base, Kochi-682004 residing at Kottarappilly House Vellarapilly South P.O, Aluva, Ernakulam-683 580
2. K.K.Balachandran, S/o.M.Keshavan Nair Chargeman (Plater), NSRY, Naval Base, Kochi-682 004 residing at Kottarappilly House, Vellarapilly South P.O Aluva, Ernakulam – 683 580
3. K.M.George, S/o.K.P.Mathai Machinist Master Crafts Man NSRY, Naval Base, Kochi- 682 004, residing at Kanjanappilly House, Vyttila, Kochi-682 019
4. Baby Paul, S/o.K.C.Paul, ICE Fitter Master Crafts Man, NSRY, Naval Base, Kochi-682 004 residing at Kallungal House, Mulanthuruthy P.O Karikode – 682 314 **Applicants**

(By Advocate – Mr.M.R.Hariraj)

V e r s u s

1. Union of India, represented by the Secretary to Ministry of Defence, New Delhi
2. Secretary, Government of India Department of Personnel and Training, New Delhi
3. Flag Officer, Commanding in Chief, Southern Naval Command, Naval Base, Kochi – 682 004

4. Chief Staff Officer, Southern Naval Command
Naval Base, Kochi-682 004

5. Principal Controller of Defence Accounts (Navy)
No.1, Cooperage Road, Mumbai-400 001 **Respondents**

(By Advocate – Mr.N.Anil Kumar, Sr.PCGC(R))

This Original Application having been heard on 5.4.2018, the Tribunal on the same day delivered the following:

O R D E R (ORAL)

*Per: **Dr.K.B.Suresh, Judicial Member***

In terms of the order of this Tribunal in O.A 180/00569/2014 dated 3.4.2018, this Original Application is allowed as this matter is exactly similar. This order shall be complied within 3 months from the date of receipt of a copy of this order. No costs.

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

**(DR.K.B.SURESH)
JUDICIAL MEMBER**

sv

List of Annexures

Annexure A-1 - A true copy of the meeting of the National Anomaly Committee held on 17.7.2012

Annexure A-2 - A true copy of representation dated 20.6.2013 submitted by the first applicant

Annexure A-3 - A true copy of the letter No.CS/2759/4 dated 29.10.2013 issued for the third respondent

Annexure A-4 - A true copy letter No.Pay/I/Pay Tech dated 24.2.2014 issued for the fifth respondent.

Annexure A-5 - A true copy of final order dated 13.7.2012 in O.A 856/2011 on the files of this Bench of the Tribunal

Annexure R-1 - A copy of Govt of India, Ministry of Defence, Notification No.11(1)/2008/D(Civ-I) dated 9th Sep 2008.

Annexure R-2 - A copy of Govt of India, Ministry of Finance,

Department of Expenditure O.M F.No.1/1/2008-1C dated 30 Aug 2008

Annexure R-3 - A copy of Govt of India, Ministry of Finance,
Department of Expenditure OM F.No.1/1/2008-1C dated 13 Oct 2008

Annexure R-4 - A copy of Govt of India, Ministry of Defence, letter
No.410/D(Civ-1) dated 27th Feb 2013

Annexure R-5 - A copy of Govt of India, Ministry of Defence, letter
No.11(5)/2008/D(Civ-1) dated 28th Aug 2009.

.....